## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 521/2021

**GLOBAL PEACE INITIATIVE** 

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.60119/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.60436/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.60435/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date: 07-09-2022 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE S. ABDUL NAZEER HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Sanjay R. Hegde, Sr. adv.

Mr. Sriram P., AOR

Mr. M.S. Vishnu Shankar, Adv.

Ms. Prerna Singh, Adv. Mr. Sreenath S., Adv. Mr. Athul Tom, Adv.

For Respondent(s) Mr. Tushar Mehta, SG

Ms. Diksha Rai, AOR Ms. Ragini Pandey,Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned senior counsel for the petitioner, list the matter after six weeks.

(ANITA MALHOTRA)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER